

To,
The Hon'ble Chief Justice
Allahabad High Court
Allahabad High Court judicature at Allahabad.

Subject: Representation/PIL seeking your kind intervention in the serious matter of protection of life and liberty of BHU student who disappeared from the custody of Lanka Police Station, Varanasi in suspicious circumstances, on 13th February 2020.

My Lord,

I am Saurabh Tiwari, alumnus of Banaras Hindu University (hereinafter referred as BHU) and advocate writing this (letter) petition on behalf of a poor family who is unable to bear the litigation expenses and they urged me to do so.

I want to draw your attention towards serious issue of violation of life and personal liberty of BSc. 2nd year student Shiv Kumar Trivedi, who disappeared from police custody since 13th February 2020.

Brief fact of this case as follow-

- 1. That, at the evening of 12th February 2020, Shiv Kumar Trivedi , BSc 2nd year student of BHU was standing at M.P theatre ground in some unconscious/unusual way , then passer-by another student Arjun Singh made dial 112 call in good-faith and called the police at 8:28 PM.**
- 2. That, detail of dial 112 was, event id- P13022010937 with police vehicle no. and mobile no. of concerned policeman is**
- 3. That, policemen picked-up Shiv Kumar Trivedi from M.P Theatre ground, BHU and took him to nearest Lanka Police Station.**
- 4. That, after 2-3 days when father of missing student Pradeep Kumar Trivedi was unable to make contact with his son then he arrived at Varanasi from Panna district of Madhya Pradesh. After arriving he found his son hostel room was open and mobile etc. was lying in the room.**
- 5. That, after found his son missing father Pradeep Kumar Trivedi lodged complaint with Lanka Police Station, Varanasi through Chief Proctor Office BHU on 16th February 2020.**
- 6. That, meantime after social media flooded with his son missing information then Arjun Singh the student who called the police appeared and accepted that he made 112 call to police and policemen took him (Shiv Kumar Trivedi) to Lanka Police station.**

7. That, initially police denied such report that student Shiv Kumar Trivedi was in Lanka police station. But after production of proof of dial 112 call detail police accepted that Shiv Kumar Trivedi was in Lanka, Police Station.
8. That, even after acceptance that student was in Lanka Police station at intervening night of 12th February 2020, policemen is tight-lipped and not giving further detail of missing student.
9. **That, missing student father made various communication to senior police official of Varanasi police such as e-mail complaint were sent to IG,DIG of Varanasi Police Zone on 22nd February 2020 from . Complaint were also made to PMO portal with complaint no. PMOPG/E/2020/0149343 beside this IGRS complaint were also made with complaint no.**
10. That, despite all complaint since 6 months this yield no result, police official is not telling anything to missing student father. Even BHU students made social media campaign to find him out and apprise the senior official of Police but all effects is in vain. Police conduct is highly condemnable.
11. Missing student father Pradeep Kumar Trivedi alongwith 3 students meet me on 17th August 2020 and said only Hon'ble Allahabad High Court is our last hope which can do complete justice in this instant case .

Prayer-

My Lord you are custodian of Constitutional and fundamental right, I am confident that you definitely look into this instant case of illegal police detection of BHU student since 6 month. I believe that my bona-fide letter will certainly get your kind attention.

I urged you to kindly accept this letter as PIL and issue Habeas Corpus Petition or pass any other order or direction to secure the ends of Justice.

Because father of missing student is unable to bear litigation expenses.

With Kind regards

Dated-18th August 2020.

Your faithfully

Saurabh Tiwari, Advocate

Father of missing student Pradeep Kumar Trivedi can be contacted on